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IN THE HIGH COURT OF DELHI AT NEW DELHI CRL.M.C. 671/2023 & CRL.M.A. 2640/2023 **ARUN JAIN** ..... Petitioner Through: Mr. Amit Dubey, Advocate. versus ..... Respondent M/S TCI XPS Mr. Vikas Kumar, Mr. Satymev Through: and Ms. Prerna Rawat, Sabarn Advocates. CRL.M.C. 6735/2023 & CRL.M.A. 25219/2023 **ARUN JAIN** ..... Petitioner Through: Mr. Amit Dubey, Advocate. versus M/S TCI XPS ..... Respondent Mr. Vikas Kumar, Mr. Satymev Through: and Ms. Prerna Rawat, Sabarn Advocates CRL.M.C. 6736/2023 & CRL.M.A. 25223/2023 **ARUN JAIN** ..... Petitioner Through: Mr. Amit Dubey, Advocate. versus M/S TCI XPS ..... Respondent Mr. Vikas Kumar, Mr. Satymev Through: and Ms. Prerna Rawat. Sabarn Advocates CRL.M.C. 6737/2023 & CRL.M.A. 25230/2023 **ARUN JAIN** ..... Petitioner

M/S TCI XPS ..... Respondent

Mr. Amit Dubey, Advocate.

Through:

versus





## Through:

+ CRL.M.C. 6738/2023 & CRL.M.A. 25230/2023

ARUN JAIN ..... Petitioner

Through: Mr. Amit Dubey, Advocate.

versus

M/S TCI XPS ..... Respondent

Through: Mr. Vikas Kumar, Mr. Satymev

Sabarn and Ms. Prerna Rawat,

Advocates

**CORAM:** 

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

**ORDER** 

% 22.02.2024

- 1. An adjournment is sought on behalf of the petitioners on the ground that the main counsel is not available today.
- 2. At request, renotify on 18.03.2024.

MANOJ KUMAR OHRI, J

**FEBRUARY 22, 2024/rd**